

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 6022**

TO BE ANSWERED ON THE 11th APRIL, 2017 / CHAITRA 21, 1939 (SAKA)

SPECIAL INFRASTRUCTURE SCHEME

6022. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken steps to ensure that infrastructure should be adequate so that the security forces would not face difficulties;

(b) whether it is true that the special infrastructure scheme had been stopped two years ago; and

(c) if so, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a): Infrastructure for the Central Armed Police Forces (CAPFs) is developed under Schemes for construction of Office Building, Residential Building and Border Out Post. Development of infrastructure for the Forces is a continuous process. The status of the infrastructure is reviewed by the Government from time to time and efforts are made to ensure that requisite infrastructure is made available to the Forces within the available Budget provision.

(b) & (c): The Special Infrastructure Scheme has been discontinued from Central assistance from the financial year 2015-16, as per recommendations of 14th Finance Commission.
